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**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P.(CAA) No.766/KB/2017

**Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh  
2. Hon'ble Member (J) Shri Jinan K.R**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05<sup>th</sup> February 2018, 10.30 A.M**

Name of the Company		Jalan Jewellers Pvt.Ltd. & Ors.		
Under Section		230-232		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

1. Mrs. Manju Bhutaria, Advocate, Petitioner  
 2- NS Gurumurthy, FCA, .. } *Ch. Wm. w/ sig  
05/02/2018*

**O R D E R**

Ld. Counsel for the petitioners is present.

Heard. Reserved for order.

*Sd*

(Jinan K.R.)  
Member (J)